

Declaration of Assets and Liabilities

Year **2024-25**

I, Sanjeev Kumar -2....., son/daughter/wife of Late Devendra Pal
aged42..... years, belonging to Bihar Vidhan Sabha
service and presently working as Library Attendent
give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse
and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

sr. No.	Description	self	spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	15,000/-	Shobha Kumari 5,000/-	Sandhya Roy NO	Sameeksha Rahi NO	NO
(ii)	Deposits in Bank, Financial Institutions and Non-Banking Financial Companies	2,60,000/-	10,000/-	1,000/- per month	1500/- per month	NO
(iii)	Bonds, Debentures and Shares in Companies	2,500/- per month MF	NO	NO	NO	NO
(iv)	Other financial Institutions, Nss, postal savings, LIC policies, etc	LIC 2,50,000/- & PLI 5,00,000/-	NO 2,50,000/-	NO	NO	NO
(v)	Motor vehicles (details of make, etc.)	NO	NO	NO	NO	NO
(vi)	Jewellery (give details of weight and value)	Gold- 30 gm	Gold- 110gm, Silver- 500gm	Gold- 25gm, Silver- 100gm	Gold- 10gm, Silver- 50gm	NO
(vii)	Other assets, such as values of claims/ interests	70,000/-	NO	NO	NO	NO

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: properties on joint ownership indicating the extent of joint ownership will also have to be indicated]

sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	NO	NO	NO	NO	NO
(ii)	Non- Agricultural Land - Location (s) -Survey number(s) -Extent(Total measurement) -Current market value	NO	2.296 Dismil	NO	NO	NO
(iii)	Buildings (Commercial and residential) -Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	NO	NO	NO	NO	NO
(iv)	Houses / Apartments, etc. -- Location (s) -Survey / door number(s) -Extent(Total measurement) -Current market value	NO	NO	NO	NO	NO
(v)	Others (such as interest in property)	Share in Ancestral	NO	NO	NO	NO

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues :-

(Note: please give separate details for each item)

sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on.....
(a)	(i) Loans from Banks	Personal loan SBI BVM Patna	12,00,000/--
	(ii) Loans from financial institutions	NO	NO
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NO	NO
	(b) dues to departments dealing with supply of water	NO	NO
	(c) dues to departments dealing with supply of electricity	NO	NO

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	(d) dues to departments dealing with telephones	NO	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NO	
	(f) Other dues, if any	NO	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also permanent Account Number (PAN)]	PAN No. - BOXPK7233M	
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed]	NO	
	(iii) Sales Tax [Only in case of proprietary business]	NO	
	(iv) property Tax	NO	

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature.....*Sanjeev Kumar*.....

Name of Employee Sanjeev Kumar-2

Designation Library Attendent

Department Bihar Vidhan Sabha

Place..... Patna

Date...*11/02/2025*...

Note: Please sing each page of the declaration . Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Sanjeev Kumar